

not cooperating with the team at all and trying to hush up the entire episode. When the CBI team visited Tripura mainly to investigate the issues as to why were the bodyguards replaced two days before the murder and why was mobile police van not pressed into service for him while the threat to life was repeatedly being aired by the candidate and even communicated to the Election Commission. The CBI team should have investigated into these issues because this is a case of political murder and many influential persons are involved in it.

Therefore, through you, I would like to request the Central Government to issued strict direction to the State Government to cooperate with the CBI team fully sent from here to Tripura for investigation in Tamilnadu, the mines in the Neyveli area were flooded. It is believed that available machines and equipments used for the excavation of coal were submerged. The pumping of water from the mines is going in a slow pace. If the water is not drained quickly, the valuable machines and equipments will get damaged involving a huge loss for the Corporation.

This type of situation would have been avoided if preventive measures, such as, digging a canal or raising the bunds around the mines, had already been taken.

I request the Government to view this matter seriously and urgently and take steps immediately. Otherwise, apart from huge loss, the power supply to Tamil Nadu and neighbouring States will also be affected. Thanks to the rain in the catchment areas of Hydel project in Tamil Nadu, Tamil Nadu is not facing a power-cut. Taking into consideration all the aspects, I request the Hon. Minister to take steps immediately to maximise power production and prevent such incidents.

SHRI DIGVJAY SINGH (Rajgarh): Sir,

I would like to raise an important issue about one-rank one pension. (*Interruptions*)

MR. SPEAKER: You know that a committee has appointed for that. They are looking into it. Yet you want to raise it? (*Interruptions*) No, no; I am not allowing that. (*Interruptions*)

[*Translation*]

SHRI MOHAN RAWLE (Bombay South Central): Mr. Speaker, Sir, in Bombay with the closing down of NTC Mills, because of strike, thousands of mill workers have become jobless. Mill workers, rendered unemployed, want to run the mills on cooperative basis but the Government which promised to generate one crore jobs every year is not allowing such a thing. Retired mill workers have not been paid provident fund and gratuity etc. I would like to submit that it should be made mandatory for the Government departments to procure cloth from the NTC mills running in loss so as to offset their losses. Therefore, the Defence and other Government offices be directed to procure cloth from these mills and the workers willing to run closed mills on cooperative basis be allowed permission thereof. If nothing is done in this regard, then the consequences will not be good. This I would like to convey it to the Government through you, I thank you for giving me the permission.

MR. SPEAKER: Threats are not uttered in this august House.

SHRI AYUB KHAN (Jhunjhunu): Mr. Speaker, Sir, acute drought situation is prevailing in Rajasthan but till date the Government of Rajasthan has not started relief works. Fodder for cattle is not available in Rajasthan because of drought. In Rajasthan fodder is selling for Rs. 80 permaund. Poor in Rajasthan are dependent on cattle and earn their livelihood by selling milk. Sir, through you, I would like to request 1-

Centre to issue directive to the Government of Rajasthan to start relief operations immediately and to also open centres for distribution of fodder in all the districts with the help of the Government of India. So that the cattle can be protected.

SHRI GUMAN MAL LODHA (Pali): Mr. Speaker, Sir, at present 10 kilogram of wheat is being distributed through the public Distribution System (PDS) in Rajasthan to every individual. My hon. colleague just now made a mention of an acute drought situation for lack of rains in Rajasthan. In view of the prevailing drought in the State, the Chief Minister of Rajasthan demanded enhancing of quota through the PDS, but instead it has been reduced. Quota has been brought down to such a low level that in the State a crisis has developed.

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Quota has not been reduced in case of Rajasthan alone but it has been reduced in many other states also.

SHRI GUMAN MAL LODHA: Mr. Speaker, Sir, because of the stepmotherly treatment being meted out to Rajasthan, condition in the State has deteriorated fast. The Chief Minister of Rajasthan wrote a letter recommending the opening up of relief centres at all the places but owing to the stepmotherly treatment of Centre and reduction in quota, situation in the State has worsened fast. I would like to submit that previously 439 metric ton foodgrain was given but now it has been raised to 7000 ton only. With the result, it is not sufficient for the per capita distribution of 10 kilogram of foodgrain. Sir, through you, I would like to submit that since it is a human issue, politics should not be brought into such matters, no matter which party's Government is there in the state. Justice must be done to the 4 crore people of Rajasthan. Instead of 10 kg of foodgrains 15 kg may be given and fodder may also be made available, in addition to

giving economic grants for building up of more water resources.

SHRI ATAL BIHARI VAJPAYEE: Mr. Speaker, Sir, I am on a point of order. It is not exactly a point of order but the question of propriety. Mother must be respected whether she is real or stepmother. In the House stepmother is often condemned by using the expression of step motherly treatment. Does it mean that we have made step-mother a subject of condemnation for all times to come? Mr. Speaker, Sir, please give your ruling.

MR. SPEAKER: My ruling is that I totally agree with you. Mother is mother whether she be real or stepmother and she should not be condemned.

SHRI MAHENDRA KUMAR SINGH THAKUR (Khandwa): Mr. Speaker, Sir, nation wide strike by staff artistes of All India Radio and Doordarshan is currently going on in the country. present agitation began on 9-12-91 and since 16-12-91 it has turned into indefinite agitation within the premises of Akashwani Bhawan in New Delhi. Personnel from other centres are also taking part in the agitation going on in Delhi. One day strike at regional and the centres of All India Radio and Doordarshan in States is also being observed in the country. Their demand is that the Indian Broadcasting Service notified in 1990 should be reorganised. All the posts in the Broadcasting Service must be filled totally through promotion. All the posts in All India Radio and Doordarshan must be filled through regular appointments and the vacant posts must be filled up. The Government must pay attention to their demands.

SHRIMATISAROJ DUBEY (Allahabad): Mr. Speaker, Sir, 'anganwadi' workers and helpers engaged in the task of polishing the career of future citizens of India are exploited both economically and mentally. The Government of India has started Integrated Child